

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Civil Appeal No(s). 14570/2025

STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

SOMANSH PRAKASH & ORS.

Respondent(s)

Date : 11-03-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Shaurya Sahay, AOR  
Mr. Aman Jaiswal, Adv.  
Mr. Ashish Singh, Adv.  
Ms. Sharvi Sharma, Adv.

For Respondent(s) : Mr. K. K. Mohan, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Respondent nos. 2, 3 and 5 to 9 are duly represented. Counter affidavit, if any, be filed in the meantime.

Appropriate steps in respect of deceased respondent nos. 1 and 4 be taken by learned counsel for the appellant on or before 25.03.2026.

List again on 09.04.2026.

Copy of this Record of Proceedings be furnished to the concerned learned Advocate-on-Record for information and compliance.

MASHROOR ALAM KHAN  
Registrar